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NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/35/2016  
NAME OF THE PETITIONER(S) : P. Krishna Moorthy & 5 Others  
NAME OF THE RESPONDENT(S) : Thirumangalam Janopakara Permanent Fund Ltd & 7  
Ors  
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION  
SIGNATURE

REPRESENTATION BY WHOM

for Mr. Ramamurthy  
K. RAMASAMY

Counsel for Petitioners

Ramamurthy S.

2. S. Manoj Kumar  
for R.

Counsel for Respondents



**ORDER**

Shri Ramamurthy, representing senior counsel for petitioner present. Shri S Manoj Kumar, representing counsel for respondents present. Counsel for petitioner prayed time for submitting final arguments. Time extended at request. Put up on 09.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)